

Item No. 4

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
NEW DELHI (PRINCIPAL BENCH)**

**Misc Application in disposed of cases No. 253/2019**

**( IA NO 176/2021 )**

In

Original Application No. 487/2015

Bharat Jhunjhunwala & Ors

.... Applicant(s)

Versus

Inland Waterways Authority Of India ?s

.... Respondent(s)

Date of Hearing: 24.01.2022

Matter stands adjourned to: 02.03.2022